GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:3668 ANSWERED ON:03.09.2012 INTER STATE CONNECTIVITY AND

INTER STATE CONNECTIVITY AND ECONOMICIMPORTANCE SCHEME

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Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government provides financial assistance to State Governments for construction/development of roads and bridges including roads leading to religious and tourist places under the Scheme of Inter-State Connectivity and Economic Importance (ISC&EI);
- (b) if so, the State-wise details of the proposals received in this regard particularly from Bihar, Rajasthan, Uttar Pradesh, Madhya Pradesh and Odishaduring the said period;
- (c) the criteria for allocation of funds under the scheme and the financial assistance provided to various States during the said period;
- (d) the details of pending proposals, if any, along with the reasons therefor andthe time by which these pending projects are likely to be cleared; and
- (e) the State-wise details of works undertaken out of the funds allocated for the purpose including the number of bridges constructed on NHs in Uttar Pradesh?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) Yes, Madam
- (b) Number of proposals received and approved under ISC& El Scheme including Bihar, Rajasthan, Uttar Pradesh, Madhya Pradesh and Odisha for the last three years are given in Annexure-I and Annexure-II.
- (c) to (e) The procedure for approval of schemes of development of State Highways including Roads of Inter-State Connectivity and Economic Importance (ISC & EI) have been laid in the Central Road Fund (State Roads) Rules 2007 and works are sanctioned subject to overall availability of funds and inter-se priority of works. During the current financial year 2012-13 no work hasbeen sanctioned under ISC & EI scheme for the State of Uttar Pradesh.